

**FORMB****PUBLIC ANNOUNCEMENT**

(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF SICAL IRON ORE TERMINALS LIMITED**

| S.No. | PARTICULARS                                                                        | DETAILS                                                                                                                                                                                                                                                               |
|-------|------------------------------------------------------------------------------------|-----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 1.    | Name of corporate debtor                                                           | SICAL IRON ORE TERMINALS LIMITED                                                                                                                                                                                                                                      |
| 2.    | Date of incorporation of corporate debtor                                          | 05/09/2006                                                                                                                                                                                                                                                            |
| 3.    | Authority under which corporate debtor is incorporated/registered                  | ROC - Chennai                                                                                                                                                                                                                                                         |
| 4.    | Corporate Identity No. / Limited Liability Identification No. of corporate debtor  | U13100TN2006PLC061022                                                                                                                                                                                                                                                 |
| 5.    | Address of the registered office and principal office (if any) of corporate debtor | South India House 73 Armenian Street Chennai – 600001                                                                                                                                                                                                                 |
| 6.    | Date of closure of Insolvency Resolution Process                                   | 23.06.2023                                                                                                                                                                                                                                                            |
| 7.    | Liquidation commencement date of corporate debtor                                  | 23.06.2023 (Date of Receipt of Order by Liquidator - 24.06.2023)                                                                                                                                                                                                      |
| 8.    | Name and registration number of the insolvency professional acting as liquidator   | N. Veerapandian<br><b>IBBI Registration no.</b> IBBI/PA-001/IP-P-02148/2020-2021/13301                                                                                                                                                                                |
| 9.    | Address and e-mail of the liquidator, as registered with the Board                 | <b>IBBI Registered Address:</b> New no 36 Second Street, Gopalapuram, Thiru Vi Ka Nagar, Jawahar Nagar, Chennai, Tamil Nadu - 600082<br><b>Regd. Email ID -</b> <a href="mailto:veerapandian.cbi@gmail.com">veerapandian.cbi@gmail.com</a>                            |
| 10.   | Address and e-mail to be used for correspondence with the liquidator               | <b>Process Specific Address:</b> Ancora Resolution Private Limited, 1412, 14th Floor, Real Tech Park, Sector 30A, Vashi, Navi Mumbai – 400703<br><b>Process Email id -</b> <a href="mailto:irpsicalironoreterminals@gmail.com">irpsicalironoreterminals@gmail.com</a> |
| 11.   | Last date for submission of claims                                                 | 24-07-2023                                                                                                                                                                                                                                                            |

Notice is hereby given that the National Company Law Tribunal Chennai Bench – II has ordered the commencement of liquidation of the Sical Iron Ore Terminals Limited vide order no. IA(IBC)/392(CHE)/2023 in the matter of CP(IB)/114(CHE)/2021 on 23.06.2023 (Date of Receipt of Order by Liquidator - 24.06.2023)

The stakeholders of Sical Iron Ore Terminals Limited are hereby called upon to submit their claims with proof to the liquidator at the address mentioned against item No.10. on or before 24.07.2023.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

*Submission of false or misleading proof of claims shall attract penalties.*

In case a stakeholder does not submit its claim during the liquidation process, the claims submitted by such a stakeholder during the Corporate Insolvency Resolution Process under the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016 shall be deemed to be submitted under Section 38 of the Code.

N. Veerapandian

Date: June 27, 2023 Liquidator

Place: Chennai

IBBI/PA-001/IP-P-02148/2020-2021/13301

In the matter of Sical Iron Ore Terminals Limited

